

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/295(CHE)/2024

PETITION NUMBER : CP/IB/102/2022

**NAME OF THE PETITIONER : Santhanam Rajashree (RP)
(V Ramakrishnan)**

NAME OF THE RESPONDENT(S) : State Bank of India

**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of
NLCT Rules, 2016**

ORDER

Ld. Counsel Ms. Vasuki for the Applicant. Ms. Rajashree Santhanam, RP is present in person.

This is a report filed by the RP.

Report is taken on record and IA(IBC)/295(CHE)/2024 **is disposed off.**

Ld. RP is directed to e-file and physically file the report in the main CP/IB/102/2022.

Copy of the RP Report be served on the Personal Guarantor for his response / Reply within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Reply/Rejoinder is to be filed in the main CP/IB/102/2022.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**